

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **06.02.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 20/2023 Leave to file IA No. 62/2023	K. Gaurav Kumar Vs Ram Charan Company Pvt. Ltd. & 2 Ors	Mr. K Gaurav Kumar, CS	
2	Comp App (AT) (CH) No. 03/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan KR Vs Shri. Binoy K Joseph WITH	Mr. Philip Mathew	
3	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	
4	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fabin Francis WITH	Mr. Philip Mathew	
5	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	

6	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison	Mr. Philip Mathew	
---	-----------------------------------	--	-------------------	--

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 15/2021 (Comp App (AT) No. 235/2020)	Thyagaraja Vs The Church of South India Trust Association & 11 Ors	Dr. SR Kalyani Mr. T Hemantha Alva	Mr. Adrian D. Rozario- R1-R11
8	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) For Direction IA No.254/2022	Dr. Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
9	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023 For Directions IA No. 105/2023	Ashique Ponnamparambath Vs Reuben Joseph	Mr. Eshwar Sabapathy	Mr. Sharath Chandran
11	Comp App (AT) (CH) (Ins) No. 22/2023 Leave to file IA No. 63/2023 For Stay IA No. 65 & 101/2023 For Directions IA No. 106/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. Eshwar Sabapathy	Mr. Sharath Chandran

12	Contempt App (AT) No. 7/2019 (Comp App (AT) (Ins.) No. 552/2018)	Gandhar Oil Refinery (India) Ltd Vs. Raghu Rama Krishna Raju WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia, Mr. Anirudh Wadhwa & Mr. Bhargav Thali - R1 Mr. Uttiyo Mallick
13	Contempt App (AT) No. 8/2019 (Comp App (AT) (Ins) No. 553/2018)	Gandhar Oil Refinery India Ltd. Vs. Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh K Jagia Ms. Alisha Chopra Mr. Anirudh Wadhwa Mr. Alok Dhir- Intervenor
14	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles P Ltd & 5 Ors	Mr. Anirudh Krishnan Mr. Advait Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
15	Comp App (AT) (CH) (Ins) No. 237/2021 For Stay IA No 499/2021 To Adv. Hg. IA No. 970/2022	Kenstream Ventures LLP Vs Kotak Mahindra Bank & 2 Ors WITH	M/s G. Anandarama Mr. R Sathish Kumar	M/s Ramalinga & Associates- R1 Mr. NP Vijay Kumar- R3
16	Comp. App (AT) (CH) (Ins) No. 241/2021 For Stay IA No 509/2021 To Adv. Hg. IA No. 972/2022	Puravankara Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors	M/s K Anandarama	M/s Ramalinga & Associates - R1 Mr. NP Vijay Kumar- R3
17	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizan Energy Pvt Ltd	Mr. VN Dubey	
18	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan Caveator Mr. B Dhanraj- R2
19	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd	Mr. R Parthasarathy	Mr. Udian Sharma

20	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP Krishna Energy Pvt Ltd	Mr. R. Sivaraman	Dr. P Jagadesan
----	--	--	------------------	-----------------

For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
22	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
23	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
24	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Amit Agrawal- R2
25	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
26	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Mr. Samir Malik	Mr. Amit Agrawal- R2

27	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd & 2 Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathiyarayanan- R1 Mr. KV Jagdishvaran- R2
28	Comp App (AT) No.39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. WITH	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat- R3
29	Comp App (AT) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkatt- R3
30	Comp App (AT) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun- R2 Mr. Joseph Pookkat- R3
31	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Preeti Mohan Mr. Raj Jhabakh	Mr. S Chidambaram- R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Mr. Sriram Venkatavaradan- R7 Mr. A Chakravarthy Mudiraj- R11
32	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union Vs. Kavitha Surana WITH	Ms. Deepika Murali	Mr.S.Satyanarayanan R1. Mr. Abhinav Parthasarathy- R2- R5 Mr.Sugumaran-R6
33	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. Vs. Kavitha Surana	Ms. Deepika Murali	Mr.S. Satyanarayanan- R1. Mr. Abhinav Parthasarathy- R2- R5

		WITH		Mr.Sugumaran-R6
34	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 For filing IA No. 202/2021 For Additional documents IA No. 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana	Ms. Deepika Murali	Mr.S.Satyanarayana nR1. Mr. Abhinav Parthasarathy-R2- R5 Mr.Sugumaran-R6
35	Comp App (AT) (CH) (Ins) No. 154/2021 For Condone Delay IA No. 311/2021	Dolfey Correya & Anr Vs Bijoy Prabakaran Pulipara (PVS Memorial Hospital P, RP Ltd) & Anr.	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra-R1 Mr. Pradeep Joy- R2
36	Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022	Ashique Ponnamparambath & Anr Vs BMW India Financial Services Pvt Ltd	Mr. Eshwar Sabapathy	Mr. Diwakar Maheswari Mr. Sankar Panicker, IRP

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500